COURT-I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 10 of 2014

Dated: 23rd April, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. Rakesh Nath, Technical Member

North Eastern Electricity Supply Co.

Of Orissa Ltd. ... Appellant(s)

Versus

Orissa Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s): Mr. Buddy A. Ranganadhan

Counsel for the Respondent(s): Mr. Rutwik Panda

Mr. Anshu Malik for R.1 Mr. Rajkumar Mehta

Mr. Premje

Ms. Ishita for R.2

ORDER

As agreed by the learned counsel for the parties, post the matter on **30.04.2014.**

(Rakesh Nath) Technical Member (Justice M. Karpaga Vinayagam) Chairperson

Ts/is